Central Administrative Tribunak, Principal Bench

R.A. No. 14372000 In O.A. 1094796

New Delhi, this the 4th day of May, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Mr.Kuldip Singh, Member (J) (73)

Tushar Ranjan Mohanty
So Shri Rabi Narayan Mohanty
Computer Literate,
Inter-State Council Secretariat,
Ministry of Home Affairs,
Vigyan Bhawan Annexe, Maulana Azad Road,
New Delhi-11.

Versus

Unicip of India, Through the Secretary, Department of Statistics, Ministry of Planning and Programme Implementation, Sardar Patel Bhavan, Sansad Marg, New Delhi-110 001. ...Respondents

ORDER BY CIRCULATION

By Hon't le Mr. Kuldip Singh, Member (J)

RA No. 143 of 2000 has been filed by the applicant for review of the order passed in OA No. 1094 of 1996 on 23.3.2000.

- The applicant has tried to reagitate the same issues which he had raised in the OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the O.A.
- 3. After going through the RA, we do not find any error apparent on the face of the record which may require review of our order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.

Kuldip Singh)
Member (J)

(S.R. Adi/ge) Vice Chairman (A)

/Rakesh